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ITEM NO.43

COURT NO.10

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).30105/2010

(From the judgement and order dated 20/09/2010 in RSA No.1107/2008
of the HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

M/S SHIV COTEX

Petitioner(s)

VERSUS

TIRGUN AUTO PLAST P.LTD.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 19/08/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s)

Mr. Vinay Kumar Garg, Adv.
Ms. Namrata Singh, Adv.

For Respondent(s)

Mr. Amit Dayal, Adv.
Ms. Deeksha Ladia, Adv.
for Ms. Jyoti Mendiratta, Adv. (NP)

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.
Orders reserved.

(N.S.K. Kamesh)
Court Master

(S.S.R. Krishna)
Court Master